

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4650  
TO BE ANSWERED ON 29.03.2023**

**INTRODUCTION OF RAIL BASED TOURISM SERVICE**

**4650. SHRI SISIR KUMAR ADHIKARI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has decided to stop private participation in Bharat Gaurav Trains (BGT) policy, which is meant for the socio-economic development and showcasing of heritage and culture of the country;**
- (b) if so, the details of service providers who have registered under Bharat Gaurav since 2021 and their present status therefor;**
- (c) whether the Government proposes for a new operation policy to make BGT project more viable and successful towards employment generation;**
- (d) if so, the details thereof; and**
- (e) if not, the proposal of the Government with the registration fees of service providers, who have not initiated or started rail based tourism service so far thereto?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a) and (b) No, Sir. At present, 22 nos. of service providers have registered over different zonal railways under Bharat Gaurav Train (BGT) scheme. A total of 17 demands from the registered service providers have been received for Bharat Gaurav trains. So far, 09 rakes have been allotted to various service providers. These rakes are being operated by Travel Times India Private Limited, M and C Property Development Pvt. Ltd., Commissioner, Hindu Religious Institutions and Charitable Endowments (HRICE) department, Government of Karnataka and Indian Railway Catering and Tourism Corporation Limited (IRCTC). Remaining 08 rakes are under process of allotment.**

**(c) No, Sir. At present there is no such proposal.**

**(d) Does not arise.**

**(e) The registration fee of service providers would be dealt with as per extant BGT Policy.**

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